

By E-Mail

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-05/2018/ 6783/A

From :- Smti Kanchan Newar,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To,
✓ Shri Debasish Bhattacharjee,
District & Sessions Judge,
Hailakandi.

Dated Guwahati, the 19th November, 2018.


Sub:- **Prayer to avail LTC**

Ref:- Your letter No. JHD-I/2018/56/3353 dated 14.11.2018.

Sir,

With reference to the above, I am directed to request you to inform this Registry, whether your father is dependant upon you or not.

Yours faithfully,

 19.11.18

JT. REGISTRAR (VIGILANCE)

